

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA  
UNSTARRED QUESTION NO. 2029  
ANSWERED ON 05<sup>TH</sup> May, 2016

**REMOVAL OF SPEED BREAKERS ON NHS**

2029. SHRI GAJANAN KIRTIKAR:  
SHRI K.C. VENUGOPAL:  
SHRI SUDHEER GUPTA:  
SHRI BIDYUT BARAN MAHATO:  
SHRI KUNWAR HARIBANSH SINGH:  
SHRI K. ASHOK KUMAR:  
DR. SHRIKANT EKNATH SHINDE:  
SHRI VINAYAK BHAURAO RAUT:  
DR. J. JAYAVARDHAN:  
SHRI S.R. VIJAYAKUMAR:  
SHRI SUNIL KUMAR SINGH:  
SHRIMATI KOTHAPALLI GEETHA:  
SHRI ASADUDDIN OWAIISI:  
SHRI ARJUN MEGHWAL:  
SHRI RAHUL SHEWALE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether as per the Road Accident Report, 2014, published by his Ministry, many lives were lost due to speed breakers and if so, the details thereof including the number of deaths thereof including the number of deaths occurred during the last three years, State/UT- wise;
- (b) whether the Union Government has asked State Government and agencies like National Highways Authority of India (NHAI), State PWDs and Border Road Organization (BRO) to remove all speed breakers from highways, if so, the details thereof;
- (c) whether the Government has also asked the agencies to explore the possibility of providing foot over bridges or pedestrian underpasses on national highways;
- (d) if so, the details thereof and the response of the State Government and respective agencies in this regard; and
- (e) the steps taken/ being taken by the Government to install properly designed rumble strips at location such as sharp curves on level crossing and congested or accident prone areas where control of speed on national highways is unavoidable?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) State wise details of Number of accidents and fatalities which occurred during the last three years (2012, 2013, 2014) due to speed breakers are attached at Annexure.
- (b) Ministry has been time and again requesting all the states and executing agencies to remove speed breakers from National Highways as National Highways are high speed facilities for movement of goods and passengers. Latest such circular request is issued vide No.RW/NH-33037/01/2016/S&R (R)

dated 11.04.2016 to all the state PWDs, National Highways Authority of India (NHAI), Border Roads Organization, all the states/UTs and other executing agencies.

- (c) and (d) Ministry had requested all the executing agencies to explore possibilities of Foot over Bridges and pedestrian underpasses to prevent direct crossing of National Highways by pedestrians in the above said circular request. Further, National Highways Authority of India (NHAI) has decided to construct foot over bridges or pedestrian underpasses wherever required as per site conditions for which simplified policy guidelines have been circulated by NHAI in March 2016. The work of foot over bridges by NHAI is targeted to be completed by September 2016.
- (e) Ministry in the above said circular stipulated provision of properly designed rumble strips at places like sharp curves, level crossings, congested accident prone locations etc., where control of speed on National Highways is unavoidable.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2029 ANSWERED ON 05.05.2016 ASKED BY SHRI GAJANAN KIRTIKAR AND OTHERS REGARDING REMOVAL OF SPEED BREAKERS ON NHS.

Total number of road accidents and persons killed in road accidents due to speed breakers on all roads during the calendar years							
S. No	States/UTs	2012		2013		2014	
		Total number of Accidents	Persons Killed	Total number of Accidents	Persons Killed	Total number of Accidents	Persons Killed
1	2	3	4	5	6	7	8
1	Andhra Pradesh	1067	355	1170	298	293	80
2	Arunachal Pradesh	14	6	15	8	8	5
3	Assam	70	20	17	1	56	20
4	Bihar	382	123	309	54	729	352
5	Chhattisgarh	264	426	277	61	317	45
6	Goa	6	0	19	2	28	0
7	Gujarat	396	101	434	137	205	68
8	Haryana	81	0	85	0	80	0
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	67	16	78	15	43	17
11	Jharkhand	206	126	172	68	275	171
12	Karnataka	415	100	586	105	1114	227
13	Kerala	115	3	111	4	110	8
14	Madhya Pradesh	472	101	2249	145	1895	140
15	Maharashtra	394	112	317	106	380	110
16	Manipur	57	12	7	0	24	7
17	Meghalaya	10	4	0	0	0	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Orissa	321	129	287	97	292	91
21	Punjab	132	94	120	78	140	73
22	Rajasthan	426	84	292	30	131	8
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	728	181	782	231	1119	236
25	Telangana	NA	NA	NA	NA	293	80
26	Tripura	3	0	2	1	1	0
27	Uttarakhand	25	27	27	18	27	35
28	Uttar Pradesh	4570	2299	4239	2190	3192	1753
29	West Bengal	511	253	1064	470	225	103
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D & N Haveli	0	0	0	0	0	0
33	Daman & Diu	4	1	0	0	0	0
34	Delhi	NR	NR	NR	NR	NR	NR
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	10	4	16	3	31	4
	<b>Total</b>	<b>10746</b>	<b>4577</b>	<b>12675</b>	<b>4122</b>	<b>11008</b>	<b>3633</b>
	<b>NR: Not Reported</b>						
	<b>NA: Not available</b>						